Central Administrative Tribunal Principal Bench: New Delhi

O.A. No. 1037/1997

New Delhi this the 8th Day of November 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A) Hon'ble Dr. A. Vedavalli, Member (J)

- 1. O.P. Meena
 Information Assistant
 Government of India,
 Tourist Office
 Jaipur.
- Narendra Kothiyal
 Information Assistant
 Government of India
 Tourist Office
 88, Janpath, New Delhi-110 001.
- 3. Mrithuanjay Mishra
 Information Assistant
 Government of India,
 Tourist Office,
 88, Janpath, New Delhi-110 001. Applicants

(By Advocate: None)

Versus

- Union of India, through Secretary, Government of India, Tourism, Deptt. Transport Bhavan, 1 Parliament Street, New Delhi.
- The Director General, Deptt. of Tourism, Transport Bhawan, 1 Parliament Street, New Delhi.

Respondents

(By Advocate : Shri S. Mohd. Arif)

ORDER (Oral)

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Applicant impugns respondents letter dated 8.4.1997 (Ann. A) enclosing therewith a seniority list of Information Assistants with the Department of Tourism (excluding ad hoc Information Assistants) in the Grade as on 1.2.1995 for consideration for posting as Information Assistants in the Government of India Tourist Offices abroad.

- 2. None appeared for the applicants on the last four consecutive occasions and none has appeared on their behalf even today. Shri Arif appeared for the respondents and has been heard.
- 3. Shri Arif states that enclosure to letter dated 8.4.1997 was not actually a seniority list, but merely a list of 24 IAS who were to be called for interview for being considred for posting in Govt. of India Tourist Offices abroad.
- 4. This OA had been disposed of after hearing by the Tribunal's order dated 4.7.1997, as having become infructuous. However, that order was challenged in the Delhi High Court in CW No. 3276/97, and the Delhi High Court by its order dated 18.9.1997 set aside the Tribunal's order dated 4.7.1997 and remanded the mtter back to the Tribunal to hear and dispose of the OA on merits in accordance with law.
- 5. Respondents in their reply have emphasised that the aforesaid list appended with respondents letter dated 8.4.1997 was not a seniority list but merely an eligibility list of Information Assistants based upon the region-wise seniority for the purpose of foreign postings of Information Assistants. This assertion of respondents in their reply has not been categorically denied by applicants in their rejoinder and indeed it is their contention that there is an

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All India seniority combined list dated 1.2.1995 which they have annexed with the OA. Furthermore, as stated earlier, none has appeared on behalf of applicants to contest these assertions of respondents.

- 6. Furtheremore, we also note that applicants were also interviewed on 9.6.1997 for consideration for foreign postings as is clear from applicants rejoinder
- 7. In view of the above, the OA warrants no interferene. It is dismissed. No costs.

A Ve lavahi
(Dr. A. Vedavalli)
Member (J)

(S.R. Adige)
Vice Chairman (A)

Mittal

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